

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2002
TO BE ANSWERED ON 27.07.2017**

SHANAN HYDROELECTRIC PROJECT

†2002. SHRI RAM SWAROOP SHARMA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether Shanan hydroelectric project with 110 Megawatt capacity set up in Mandi District of Himachal Pradesh is being neglected due to ownership dispute between Himachal Pradesh and Punjab; and**
- (b) if so, the details thereof and the steps being taken by the Union Government to handover the ownership of the project to Himachal Pradesh?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : Shanan hydroelectric project with installed capacity of 110 MW set up in Mandi District of Himachal Pradesh is being operated and maintained by Punjab State Power Corporation Ltd. (PSPCL). As informed by PSPCL, there is no ownership dispute between Government of Himachal Pradesh and Government of Punjab.

However, on a reference received regarding maintenance of the Shanan Power House, a team comprising officers from Central Electricity Authority (CEA) and NHPC Ltd. was constituted by CEA in December, 2015, which reported that the project is in need of major repair/renovation & modernization works and improvement in manpower deployment in all cadre & disciplines for efficient, sustainable, secure and reliable operation of the power plant. Accordingly, CMD, PSPCL was requested to take necessary remedial action for maintaining the project as suggested by the Committee. The issue was also brought to the notice of Government of Punjab for immediate corrective measures.
